

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Accutime Logistic Private Limited Date of Commencement of Liquidation: 21-02-2023; List of Stakeholders as on Date: 20-04-2023; Name of IP: Mr. Seikh Abdul Salam; Process Number: 1; Last 5 digit of registration number: 12966

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				25851				NA
2	Liquidation costs incurred till date				276037				NA
3	Secured financial creditors	2	452697586.98	2	441732724		10964862.98		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	804041	2	804041				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	5353181	7	4935198		417983		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	458854808.98	11	447773851	0	11382845.98		